

overall objective is to augment and evolve effective ambient air quality monitoring network across the country besides ensuring comprehensive management plan for prevention, control and abatement of air pollution. The NCAP focuses on collaborative and participatory approach comprising all sources of pollution and coordination between relevant Central Ministries, State Governments, local bodies and other stakeholders.

(c) The Government has taken several steps to address air pollution which *inter alia*, include notification of National Ambient Air Quality Standards; setting up of monitoring network for assessment of ambient air quality; introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending, launching of National Air Quality index; universalization of BS-IV by 2017; leapfrogging from BS-IV to BS-VI fuel standards by 1st April, 2020; notification of Construction and Demolition Waste Management Rules; banning of burning of biomass; promotion of public transport network; streamlining the issuance of Pollution Under Control Certificate; issuance of directions under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981 and under Section 5 of Environment (Protection) Act, 1986; notification of around 115 emission/effluent norms for 104 different sectors besides 32 General Standards, special measures for critically polluted areas, etc.

#### **State-of-the-art equipments for defence forces**

\*27. SHRI RAM KUMAR KASHYAP: Will the Minister of DEFENCE be pleased to state:

(a) the details of measures taken to equip the defence forces with latest state-of-the-art weapons, machineries, bullet-proof jackets etc. to enable them to maintain a robust and effective response mechanism to counter emerging threats;

(b) the action taken to upgrade surveillance systems and networks in tracking insurgent elements well in-advance; and

(c) the steps taken to strengthen security of various military establishments across the country?

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The Government constantly reviews the security scenario and accordingly ensures to induct appropriate defence equipments to keep the armed forces in a state of

readiness and are equipped with modern weapon systems. This is a continuous process based on assessment of threat perception, operational challenges and technological advancements to meet the entire gamut of security challenges. Acquisition and maintenance of appropriate surveillance systems and networks to track insurgent elements is also ensured through regular assessments. Government accord's highest priority to ensure that the Armed Forces are sufficiently equipped to meet any operational requirement, at all times.

(c) Ensuring appropriate security to military establishments is accorded the highest priority by the Government. The Government assesses and takes measures to strengthen the security set up of military establishments through regular security audits and assessment of threat perceptions. Based on such security audits, various measures including reinforcement of perimeter security of the establishments and incorporation of state-of-the-art surveillance and security systems are undertaken from time to time. Detailed guidelines exists for ensuring security of Defence establishments across the country.

#### **Action plan for old dams**

\*28. SHRI SANJAY SETH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is aware that 196 dams in the country are more than 100 years old and if so, the details thereof;

(b) whether Government is planning to conduct a break analysis of 5247 large dams across the country and put in place an emergency action plan especially for the 196 dams that are over 100 years old; and

(c) if so, the details thereof and the time by which the proposed examination of dams will be started and completed?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI NITIN JAIRAM GADKARI): (a) Yes, Sir. As per National Register of Large Dams, 195 Dams are more than 100 years old. The State-wise details are given in the Statement-I (*See below*).

(b) and (c) Water Resource being a State subject, the upkeep and safety of Dams including Dam Break Analysis (DBA) and Emergency Action Plan (EAP) rests primarily